NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/ (IB)/2017

NAME OF THE PETITIONER(S)

: PIDILITE INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SARAWATHI UDYOG INDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

could for Pullaner A-ment

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are intending to settle the matter and talks are in progress between the parties. Both the counsel prayed time for submitting the final outcome of the same. Time extended at their request. Put up on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)